GOVERNMENT OF INDIA MINISTRY OF SHIPPING LOK SABHA UNSTARRED QUESTION NO. 4281 TO BE ANSWERED ON 18TH JULY, 2019

MERCHANT NAVY INSTITUTES

4281. SHRI VIJAY KUMAR DUBEY: SHRI REBATI TRIPURA:

Will the Minister of SHIPPING be pleased to state: पोत परिवहन मंत्री

- (a) whether there are some Merchant Navy Institutes in the country which are not approved by any State Government or DG Shipping and if so, the details thereof;
- (b) whether the Government has any data submitted by these Institutes for the employment of their trained seafarers and if so, the details thereof;
- (c) the details of Bunker sales to Foreign Merchant Ships at Indian Ports during the year 2015, 2016, 2017 and 2018; and
- (d) whether the Government plans to exempt bunker supply to merchant ships from GST which could generate employment for seafarers with more bunker barges and bringing huge amount of Foreign Investment to the country and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING (SHRI MANSUKH MANDAVIYA)

- (a) The Government has approved 163 Maritime Training Institutes in India. The information regarding Maritime Training Institutes which may be operational without obtaining due approval is not maintained in a compiled form in the Ministry of Shipping.
- (b) No, Sir.
- (c) International Bunkers: Product wise Sales in Thousand Metric Tons (TMT) is as below:

Product			2014-15	2015-16	2016-17	2017-18	2018-19 (P)
FO (Fuel Oil)		398.9	436.8	523.5	368.2	469.5	
HSD Diesel)	(High	Speed	32.4	35	39.9	30.1	.37.4
Total	5		431.3	471.8	563.4	398.2	506.9

(d) Government has reduced GST from 18% to 5% on bunker fuel used in Indian flag vessels. This reduction has had a positive impact on the bunker sale in India.
